POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

KALINDEE RAIL NIRMAN (ENGINEERS) LIMITED

Regd. Off.: F-5, Gautam Nagar, Gulmohar Park Road, New Delhi-110 049

This Post Offer Advertisement is being issued by **Ashika Capital Limited** ('Manager to the Offer'), on behalf of **Jupiter Metal Private Limited** ('Acquirer'), in connection with the Offer made by the Acquirer, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ['SEBI (SAST) Regulations, 2011']. The Detailed Public Statement ('DPS') with respect to the aforementioned Offer was made on July 17, 2013 in all editions of Financial Express (English), Janasatta (Hindi), and Mumbai Lakshadweep (Marathi).

1.	**Name of the Target Company**	:	Kalindee Rail Nirman (Engineers) Limited
2.	**Name of the Acquirer**	:	Jupiter Metal Private Limited
3.	**Name of Manager to the Offer**	:	Ashika Capital Limited
4.	**Name of Registrar to the Offer**	:	Skyline Financial Services Pvt Ltd
5.	**Offer details**		
	a) Date of Opening of the Offer	:	November 20, 2013 (Wednesday)
	b) Date of Closing of the Offer	:	December 03, 2013 (Tuesday)
6.	**Date of Payment of Consideration**	:	December 09, 2013 (Monday)
7.	**Details of the acquisition :**		

S. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	**Offer Price:** Fully Paid-up Equity Shares Partly Paid-up Equity Shares	₹ 70/- per share Not Applicable		₹ 70/- per share Not Applicable	
(ii)	Aggregate Number of Shares Tendered	42,91,975		90,813	
(iii)	Aggregate Number of shares Accepted	42,91,975		90,713	
(iv)	Size of the Offer (Number of Shares multiplied by Offer Price per Share)	₹ 30,04,38,250/-`		₹ 63,56,910/-	
		Number	**(%)**	**Number**	**(%)**
(v)	Shareholding of Acquirer(s) before Agreement / Public Announcement	Nil	Nil	Nil	Nil
(vi)	Shares acquired by way of Agreement	Nil	Nil	Nil	Nil
(vii)	Shares acquired by way of Open Offer	42,91,975	26.00	90,713	0.55
(viii)	Shares acquired after Detailed Public Statement	Nil	Nil	Nil	Nil
(ix)	Post Offer Shareholding of Acquirer (v+vi+vii+viii)	42,91,975	26.00	90,713	0.55
		Pre Offer	**Post Offer**	**Pre Offer**	**Post Offer**
(x)	Pre & Post Offer Shareholding of Public	1,04,44,037 (63.27%)	1,22,15,622# (74.00%)	1,04,44,037 (63.27%)	1,64,16,884# (99.45%)

The above percentages are calculated based on the Fully Diluted Voting Equity Share Capital of the Target Company.

 # includes 60,48,360 equity shares (41,10,400 allotted through preferential allotment on August 21, 2013 and 19,37,960 equity shares acquired through SPA entered with the erstwhile Promoter and Promoter Group of the Target Company) held by Texmaco Rail and Engineering Limited and the residual holding of 15,200 equity shares held by erstwhile Promoter Group of the Target Company.

The Acquirer, Jupiter Metal Private Limited, and its Directors accept full responsibility, jointly and severally, for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.

A copy of this Post Offer Advertisement will also be available on the websites of SEBI, BSE Limited, National Stock Exchange of India Limited and at the Registered Office of the Target Company.

Issued by Manager to the Offer:

ASHIKA

GROWING & SHARING WITH YOU

ASHIKA CAPITAL LIMITED
1008, 10th Floor, Raheja Centre,
214, Nariman Point, Mumbai-400021.
Tel: +91-22-66111700; Fax: +91-22-66111710
E-mail: mbd@ashikagroup.com
Contact Person: Mr. Niraj Atul Kothari / Mr. Narendra Kumar Gamini

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For and on behalf of the Acquirer: Jupiter Metal Private Limited

Place: Mumbai **Date: December 12, 2013**